## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 67/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>09.11.2017</u>

Name of the Company:

Arjundas B Khatri & Ors

V/s.

Pure Pharma Ltd. & Ors.

Section of the Companies Act:

Section 241-242 r/w 130 of the Companies Act,

2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ASHOK MEHTA P.C.S. A.R. For R-4 to 6

2. KUNAL VAISHNAM Advocate for R-7 Nou ...

3. REEMA JAIN PCS For Reena.

4. Navin & Pahwa Sw Advocate Pehtioners

## <u>ORDER</u>

Learned Senior Advocate Mr. Navin Pahwa with Learned PCS Ms. Reema Jain present for Petitioners. None present for Respondents No.1 to 3. Learned PCS Mr. Ashok Mehta present for Respondents No. 4, 5 and 6. Learned Advocate Mr. Kunal Vaishnav present for Respondent No.7.

At request of both sides.

Interim relief shall extended till the next date of hearing.

List the matter on 28.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 09th day of November, 2017.